IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-76/14/ND/17

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Abhyuday Adhar Limited

....PETITIONER

SECTION:

Under Section 14 (1)

Order delivered on 29.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner

Op. Creditor

: 12

Respondent/Corporate Debtor:

=

For the Intervener

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter on 15.2.2018, failing which, the petition will be dismissed for non-prosecution.

List on 15.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-sd/-

Surjit 29.1.2018